GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4441 ANSWERED ON:20.02.2014 NON REFUND OF SERVICE TAX Agarwal Shri Rajendra;Choudhry Smt. Shruti

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware that the service tax charged from the passengers at the time of making railway reservation is not refunded to the passengers at the time of cancellation of reserved tickets;
- (b) if so, the reasons therefor;
- (c) the steps taken/propose to be taken by the Railways to reduce the additional burden on the passengers due to it; and
- (d) the details of the service tax collected from passengers on tickets and otherwise along with its utilization during the 12th Plan period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) to (c) In case of cancellation of reserved tickets, service tax on passenger fare is refunded except for the portion of service tax on the amount of cancellation charge. However, in case of e-tickets, service tax collected on IRCTC service charge is not refunded, as the service has already been provided.
- (d) The service tax collected during 2012-13 and 2013-14 (upto January 2014) are Rs 1478 Crores and Rs 2741 Crores respectively which have been transferred by Ministry of Railways to Ministry of Finance by book adjustment through monthly accounts. Utilization of service tax falls under the purview of Ministry of Finance.